

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1555
ANSWERED ON:03.08.2010
ESCAPE OF TERRORISTS FROM POLICE CUSTODY
Patel Shri Bal Kumar

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether there have been several incidences of escape of terrorists from the police custody and courts reported from various parts of the country, including from the Foreign Regional Registration Office (FRRO) in New Delhi;
- (b) if so, the details thereof during each of the last three years, State-wise;
- (c) whether there are also reports of alleged connivance of police personnel in facilitating the escape of such terrorists;
- (d) if so, the details thereof alongwith the outcome of the inquiry conducted on the escape of such terrorists from the FRRO in New Delhi; and
- (e) the details of the number of such terrorists recaptured and the steps taken to nab the terrorists still at large?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN)

- (a) to (e): The information is being collected and shall be laid on the table of the House.